

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW DELHI

Case No.  
~~XXXXXX~~  
RA No. 13/90  
in OA 981/89

198

DATE OF DECISION 16-2-1990.

Shri R.K. Gupta \_\_\_\_\_ Applicant (s)

\_\_\_\_\_  
Advocate for the Applicant (s)

U.O.I. & Others \_\_\_\_\_ Versus \_\_\_\_\_ Respondent (s)

\_\_\_\_\_  
Advocate for the Respondent (s)

CORAM :

The Hon'ble Mr. P.K. KARTHA, VICE CHAIRMAN(J)

The Hon'ble Mr. I.K. RASGOTRA, ADMINISTRATIVE MEMBER

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. To be circulated to all Benches of the Tribunal ?

JUDGEMENT

(of the Bench delivered by Hon'ble Mr. P.K. Kartha,  
Vice Chairman(J))

The review petitioner is the original applicant in OA 981/89 which was dismissed by the Tribunal by its judgment dated 31.10.1989. In the said OA, he had called in question the illegality and propriety of the order dated 6.5.1988 passed by the revising authority. He had also sought for quashing the memorandum dated 14.3.88 issued by the Disciplinary Authority under Rule 14 of the CCS (CCA) Rules, 1965, pursuant to the directions of the revising authority and the order dated 12th April, 1989 whereby an Enquiry Officer to inquire into the charges framed against him had been appointed.

2. The Tribunal found no merit in the original application and observed that under Rule 29(d) the revising authority had very wide powers.

3. The review petitioner has not brought to our notice any error apparent on the face of our judgment nor has be brought

On

out any fresh facts warranting a review of our judgment dated 31.10.1989. In case he is aggrieved by the decision of the Tribunal, the proper course for him would be to file an appeal in the Supreme Court and not to reagitate the same in a review petition.

4. The review petition is dismissed as devoid of any merit. There will be no order as to costs.

*Delhi*

(I.K. RASGOTRA)  
MEMBER (A)

17/1/90

*Onward*

(P.K. KARTHA)  
VICE CHAIRMAN (J)